

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/s BREADWORKS GOURMET FOODS PVT LTD

RELEVANT PARTICULARS

1.	Name of corporate debtor	BREADWORKS GOURMET FOODS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26.05.2011
3.	Authority under which corporate debtor is incorporated/registered	RoC-Bangalore
4.	Corporate Identity No. /Limited Liability Identification No. Of corporate debtor	U 15316KA2011PTC058830
5.	Address of the registered office and principal office (if any) of corporate debtor	TR3, 4th Floor, Esteem Mall, Bellary Road Bangalore KA 560024 IN
6.	Insolvency commencement date in respect of corporate debtor	18.11.2019 / 29.11.2019
7.	Estimated date of closure of insolvency resolution process	16.05.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	B Parameshwara Udpa IBBI/IPA-002/IP-N00480/2017-18/11445
9.	Address and e-mail of the interim resolution professional, as registered with the Board	beepeeyou@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	No. 82777 8th Main 4th Block BEL Layout Vidyanarayapura Bangalore-560097 E-Mail: beepeeyou@gmail.com
11.	Last date for submission of claims	17.12.2019
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	-----
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.---- 2.---- 3.----
14.	A) Relevant Forms and b) Details of authorized representatives are available at:	Web: https://ibbi.gov.in/home/downloads Physical Address:

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s BREADWORKS GOURMET FOODS PVT LTD on 23.10.2019

The creditors of M/s Breadworks Gourmet Foods Pvt Ltd, are hereby called upon to submit their claims with proof on or before 17.12.2019 to the interim resolution professional at the address mentioned against entry No.10.

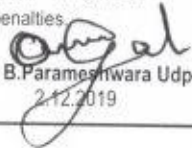
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised representative from among the three insolvency professionals listed against entry No. 13 to act as Authorised representative of the class----in Form CA

Submission of false or misleading proofs of claim shall attract penalties

Name and Signature of Interim Resolution Professional:

Date and Place:


Sd/- B. Parameshwara Udpa
21.12.2019